SHRI A. K. ANTONY: We have given only one guideline to the Committee and that is: to recommend ways and means to increase the quantity of foodgrains to the really needy people of this country. Regarding allotment of fair price shops under the PDS; Advisory Committee recommended that in future while allotting fair price shops women and Scheduled Castes and Scheduled Tribes should get priority. is the decision. At present the PDS is universal. Everybody is entitled to get a ration card. But there are complaints from many people. Every now and then we are examining. If we see that really needy people are not getting rations, we are taking steps to correct the situation

SHRI VITHALRAO MADHAVRAO JADHAV: What about people below poverty line?

MR. CHAIRMAN: He has anwered that. Next Question.

Supply of substandard foodgarins under PDS

## \*3. SHRI SATYA PRAKASH MALAVIYA:†

## SHRI MOHINDER SINGH LATHER:

Will the Minister of CIVIL SUP-PLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether various State Governments have been complaining about the poor quality of foodgrains supplied to them under the Public Distribution System;
- (b) if so, what are the details thereof;
- (c) whether any enquiry into the supply of poor quality of foodgrains to the States has been made by Government; and

(d) if so, what is the outcome thereof stating the measures taken by Government to ensure the supply of good quality of foodgrains to the States under PDS?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A. K. ANTONY): (a) to (d) A statement is laid on the Table at the house.

## Statement

The Central Government issues rice and wheat conforming to specifications prescribed by the Government to State Governments and U.T. Administrations of the Public Distribution System (PDS). They are provided opportunity for inspection of stocks before actual delivery, and may reject such stocks as do not conform to the prescribed quality standards.

Though several State Governments have been voicing a general concern about the quality of foodgrains at various meetings, no major complaints regarding bad quality of rice or wheat distdibuted through the Public Distribution System have been received by the Central Government from the State Governments U.T. Administrations

April. 1992 to March, During 1993, a total quantity of 72.2 tonnes of wheat and 91.6 lakh tonnes of rice have been distributed to the PDS. In a States/U.Ts. for operation of this magnitude a few shortcomings cannot be ruled out altogether. However, the Central Government requested the State Governments/UT Administrations to tighen supervision to ensure proper functioning of the PDS. Governments/UT Administrations have been requested to set up village/ Fair Price Shop level Vigilance mittees of consumers for this purpose. They also take action under the Essential Commodities . Act to check malpractices.

SHRI SATYA PRAKASH MALAVI-YA: Sir, the Minister in his reply has

<sup>†</sup>The question was actually asked on the floor of the House by Shri Satya Prakash Malaviya

said that there are certain State Governments which have complained about the quality of foodgrains and they have been voicing a general concern about this, I want to know the names of the State Government which have complained and expressed their genera concern. What are the specific details about their complaints??

THE MINISTER OF STATE IN THE OF CIVIL SUPPLIES, MINISTRY CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER STATE IN THE MINISTRY OF COM-MERCE (SHRI KAMALUDDIN MED): The complaints are of general nature. While discussing the whole system the State Government have made remarks as such, but no specific complaint has come to the Central Government from any State **G**⊽vеглment.

SHRI SATYA PRAKASH MALAVI-YA: I wanted to know the name of the State Government which has shown its general concern. Which are those State Governments?

SHRI KAMALUDDIN AHMED: As I submitted, this impression is given in the general discussion. When we discuss this in the PDS Advisory Council where the Ministers from all States are members, they just make a remark that the grains that they are getting are sometimes sub-standard or some such thing. But there is no specific complaint from any specific State Government. That is what I am submitting.

SHRI SATYA PRAKASH MALAVI-YA: He has not answered my question.

SHRI CHATURANAN MISHRA: Are there nameless States in India?

MR. CHAIRMAN: Second supplementary.

SHRI SATYA PRAKASH MALA-VIYA: It is reported that the off-take of wheat by various States for the PDS has dropped dramatically since January this year By May this year the State had lifted only 2.76 lakh tonnes o wheat which is substantially Power than the quantities lifted in May 1992 (6.37 lakh tonnes)

SHRI KAMALUDDIN AHMED: Sir I may also inform that the off-take of foodgrains, particularly in the period that the hon Member has mentioned, has come down: There might be two reasons for that. One is the overall aviliability of foodgrains in the country and it is a fact that the procurement has gone up substantially because of the better availability of the foodgrains in the country. The second thing is, maybe price also, because recently the procurement price has been increased. last time the issue price also had been revised. We cannot say just exactly as to what the reasons are, but it is a fact that the offtake has been at the lower

श्री महेन्द्र सिंह लाठर: चेयरमेन सर, देखा यह गया है कि जो दूरदराज कै इलाके हैं वहां पहुंचते-पहुंचते ग्रनाज में इतनी मिलावट हो जाती है-कंकर, पत्थर, इतने मिलाये जाते हैं कि वह खाने की लायक नहीं रह जाता है। अभी कल ही एक ग्राल पार्टी डेलीगेशन लहाख गया था। जब लोगों ने वहां पर उनसे मुलाकात की तो उन्होंने कम्प्लेंट की कि इतना गंदा राशन यहां डिपो से मिलता है कि जानवर भी नहीं खाते। सारे पार्टी मेम्बर थे। हमारे होम मितिस्टर भी थे, सिंह साहब। जो सवाल मेरे काविल दोस्त-जो पंजाब के हैं–ने उठाया था उसका जवाब नहीं मिला। जब किसान से ग्रनाज लिया जाता है तो उसको साफ सूथरा करके, झरना लगाकर, हवा में उड़ाकर, कई-कई बार झाड़ पोंछा लगाते हैं, फिर नीचे बिछाते हैं म्रनाज को मंडियों के ग्रंदर। जब इतनी सफाई के साथ उसकी किसान से लिया जाता है तो क्या सरकार ने कभी यह दरयाफ्त करने की कोशिश की कौन-सी स्टेज में कौन-से गोडाउन में या रास्ते में. टांसपोर्ट में या किसी डिपो पर जाकर मिलावट होती है, ग्रीर सरकार का क्या

[26 JULY 1993]

कंट्रोल है इस मिलावट को रोकने के लिए ताकि खाने के लायक श्रनाज लि सके . . . (व्यवधान)

जो दूरदराज के इलाके हैं क्या वहाँ पर इस्पेक्शन करने के लिए सरकार ने कोई इंतजा / किया है या ये सारी जिम्मेवारी सिर्फ स्टेंट गवर्नमैंट पर ही 🎝ड़ देते हैं।

श्रीकमालुद्दीन अहमदः जहां तक म्रनाज को बात है, जैसा कि म्रभी बताया गया कि तकरीबन दो करोड टन ग्रनाज प्रोक्योर होता है, स्टोर किया जाता है, फिर उसके बाद स्टेट्स को दिया जाता है। यह काम कोई नया काम नहीं है। पिछले कई वर्ष से, 30-40 वर्ष से फूड कारपो-रेशन यह काम करता ग्रा रहा है। स्टेट्स को जब एलोकेशन किया जाता है तो स्टेट के नामीनेटेड एजेंट्स होते हैं। फूड कारपोरेशन किसी फेयर प्राइस शाप को या किसी और को, किसी प्राइवेट एजेंसी को यह माल नहीं देता है। सारा अनाज स्टेट के नामीनेटेड एजेंट्स जो होते हैं ग्रौर जनरली तमाम स्टेट्स के जो सिविल सप्लाइज कारपोरेशंस है यह ग्रनाज रिसीव करते हैं। ये, ग्रनाज रिसीव करने के बाद फिर इन टर्न ग्रपनी स्टेट के ग्रंदर उसको तकसीम करते हैं स्रौर यह सिस्टम भी तमाम स्टेट्स में कोई एक-सा सिस्टम नहीं है। हर स्टेट में जैसा कि उन्होंने ग्रपना सिस्टम लगा रखा है उस तरीके से डिस्ट्रिब्युट करते हैं। फूड कारपीरेशन सिर्फ टिल रीहेंटली वेस्ट बंगाल में ग्रौर पार्टली केरल के एक हिस्से में एक होतसेल एजेंट के तौर पर स्टेट गवर्नमेंट से, कुछ उनको, डाइरेक्ट पी.डी.एस. की शाप्स को देता था। जहां यह डिस्ट्रीब्युशन होता है उसके लिए कोई तरीका मुकर्रर है। दोनों, गेह ग्रौर चावल के लिए स्टेंडर्ड मुकर्रर किए हुए हैं। फूड एडल्ट्रेशन एक्ट के तहत जो स्टैंडर्ड भुकर्रर किये गये हैं उनके तहत जितनी पाबंदियां लगाई गई हैं, ये जो रिसीविंग एजेंसी हैं, ये देखती हैं कि माल ठीक है कि नहीं। उनको यह ग्राजादी है कि माल ठीक नहीं है तो वे रिजैक्ट कर दें या उसको हटाकर रिप्लेस करवा दें। यह सारा अरेंजमेंट वहां पर मीजद है।

ग्रगर कहीं स्टंट गवनेमेट के डिस्ट्रीब्यूशन में गड़बड़ होती है तो ⊭हां हो सकती है SHRI SOMAPPA R. BOMMAI: Sir, while answering the question, the hon. Minister, Mr. Antony has sai that the Government is spending about Rs. 3,000 crores as subsidy on the PDS and, because of the revamping, it has been increased and Government is not in a position to give any additional amount. That means the only way to have a solution is by increasing the prices of the articles which are being through the PDS. Are you implementing the direction of the I.M.F to withdraw subsidy by increasing the prices of PDS anticles?

SHRI A. K. ANTONY: First of all, I did not say that the Government will not increasee a single pie more than Rs. 3,000 crores If needed, the Government will again increase the food subsidy. But the Government will not be able to increase the food subsidy to any amount. That is what I said.

As far as the food subsidy is conerned, the Government is very committed, PDS and food subsidy are one of the priority items of this Government. Nobody went back on this commitment. Nobody can direct this Government to abandon the PDS and subsidies will continue with these,

SHRI SOMAPPA R BOMMAI You have not withdrawn the subsidy, inereasing the prices of these commoditic, itself is one way of withdrawing the sabsidy,

MR CHAIRMAN: Question Hour is

WRITTEN ANSWERS TO QUESTION

कानुनों में संशोधन किया जाना

> \* 4. श्रोमती सूषमा स्वराज : डा॰ जिनेन्द्र कुमार जन :

क्या श्रम मती यह बताने की कृपा **करें**गे कि: